

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.3134/2003

the this the 14th day of July, 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri S. A. Singh, Member (A)

Srikrishna Das
S/o Shri Deokrishna Das
R/o A-40, Gulab Bagh
New Delhi 110 059.

...Applicant
(By Advocate:Shri Jadev Singh for Dr.Surat Singh)

Vs.

1. Union of India through
Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi 110 001.
2. Director General of Health Services,
Nirman Bhawan,
New Delhi 110 001.
3. Medical Superintendent,
Dr.Ram Manohar Lohia Hospital,
New Delhi.
4. Deputy Director (Admn.),
Dr.Ram Manohar Lohia Hospital,
New Delhi.
5. Secretary, Expenditure
Ministry of Finance
South Block, New Delhi.

... Respondents.

(By Advocate: Shri R.N.Singh)

O R D E R (ORAL)

By Shri Shanker Raju

At this stage, learned proxy counsel for applicant seeks to withdraw the O.A. with liberty to assail the respondents' order dated 24.12.2003. Permission is granted with the aforesaid liberty. The OA is accordingly dismissed as withdrawn.


(S.A.Singh)
Member (A)


(Shanker Raju)
Member (J)

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